

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**REVIEW PETITION NO. 06 OF 2017 IN
APPEAL NO. 74 OF 2015**

Dated: 8th January, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

**Meghalaya Power Distribution Corporation Ltd. Review Petitioner /
Appellant(s)**

Vs.

**Meghalaya State Electricity Regulatory Commission
& Ors. Respondent(s)**

Counsel for the Review Petitioner / Appellant(s) : Ms. Sakie Jakharia

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Aditi Sharma for R-1

ORDER

Admit. Issue notice. Mr. Buddy A. Ranganadhan takes notice on behalf of Respondent No.1 and seeks four weeks time to file reply. Dasti, in addition, is permitted.

List the matter on **19.02.2018**. In the meantime, learned counsel for the respondents may file reply on or before 05.02.2018 after serving copy on the other side. Thereafter, rejoinder may be filed before the next date of hearing.

**(Justice N. K. Patil)
Judicial Member**

ts/mk

**(I.J. Kapoor)
Technical Member**